

National Company Law Tribunal

Allahabad Bench

→ 19/ALD/2018
C.P. No. → 174/ALD/2017
CP No. →

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.04.2018

NAME OF THE COMPANY: Jaiprakash Associates Pvt. Ltd v/s Jaypee Infrastructure Development Ltd.

SECTION OF THE COMPANIES ACT/I & B CODE: 230/232 of Companies Act, 2013.

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	M. K. Bagri	OL	OL	M. K. Bagri
2.	Pradeep Singh Sisodia	CGSC	RD/Central	Pradeep Singh
3.	KULDEEP SINGH	STA	gnet	
4.	R. P. Agarwal	Adv -	O.L. Adv. Pet.	K. Singh Rajwara

CP NO.19/ALD/2018, CA NO.174/ALD/2017

Sh. R.P. Agarwal, Advocate for the petitioner. Sh. Pradeep Singh Sisodia, CGSC along with Sh. M.K. Bagri, OL and Sh. Kuldeep Singh, STA for ROC, Kanpur is present.

List the matter on 11th May 2018.

Dated:20.04.2018

— Sd —

SAROJ RAJWARE,
MEMBER (T)

— Sd —

V.P. SINGH,
MEMBER (J)